

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.04.2024 AT 01:30 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/47/9/AMR/2022		9 of IBC	Segno Ceramics Private Limited Vs. Vijay Nirman Company Private Limited

ORDER

Mr. B. Rahul Kumar, Proxy counsel for the CD alone present and submits that CD has already made part payment to the OC and seeks some more time for making the remaining payment. If the settlement is not taken place on the next date of hearing, matter will be heard and decided on merits. List the matter on 29.04.2024.

Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**